finance only the stipends for the trainees, marginal increases in training personnel and marginal increases in training equipment. The other expenditure on building, vehicles, etc. would have to be met by the State Government from its own resources. , 7. Establishment of functional anci-lliary industrial estates and special industrial estates like electronics estates or plastics estates may be encouraged. However, investments for the creation of such estates should be mobilised from institutional finance or State finance. Margin money contribution from this fund could be considered on merits.

8. Small-scale industries and cottage industries requiring lesser capital but which are production and labour-oriented should be given due importance and adequate protection.

9. Consumers' Cooperatives, Credit Co operatives, Industrial Cooperatives etc., belonging to' educated unemployed may be sponsored and encouraged by provi ding margin money or share-capital contribution.

10. For proper implementation of these schemes, a special cell should be created at the State level with Minister in charge and one officer of the rank of Secretary. Such cells should also include represen tatives from banks, Public Finance Institutions, Industries, Corporations etc. Similar cells should be created at District level as well. These cells should oftenn meet and monitor the implementation of these schemes.

NEW CHAIRMAN OF JOINT INTELLIGENCE COMMITTEE 654. SHRI KOTA PUNNA1AH : SHRI KRISHAN KANT : SHRI A. G. KULKARNI : SHRI CHANDRA SHEKHAR :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that new Chairmen of the joint Intelligence Committee is to be appointed;

(b) whether the previous two chairmen were journalists from the ICS/IAS cadre, and

(c) whether there is any proposal to appoint a person with background in Defence and Intelligence matters as Chairman of the Committee?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir. a

(b) None of the previous two Chairmen was a journalist; they were officers of the ICS/IAS cadre.

(c) The question of selecting a new incumbent is under consideration.

CBI INVESTIGATION AGAINST SONG AND DRAMA DIVISION

655. SHRI SARDAR AMJAD ALI :

SHRI HARSH DEO MALAVIYA : SHRI HIMMAT SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Bureau of Investi gation has completed its investigation into the affairs of the Song and Drama Division; and

(b) if so, the results of the investigation and the action Government propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR S1NHA) : (a) No, Sir. The C.B.I, which is looking into certain complaints against individual officers of the Song and Drama Division, has not yet completed its investigation.

(b) Does not arise.

HOME SECRETARY'S REPORTED STATEMENT ON INDIA'S SECURITY

656. SHRI HARSH DEO MALAVIYA: SHRI BRAHMANANDA PANDA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a speech by Mr. Govind Narain, Union Home Secretary at a function at New Delhi on March 7, 1973 on the nature and extent of internal threats to the security of the country in which he observ-